

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2878
ANSWERED ON:30.03.2012
ALCOHOL BEVERAGES
Singh Shri Rakesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that low alcohol beverages are being openly sold in the country and are easily accessible to minors;
- (b) whether there are any rules to keep such low alcohol beverages out of reach of minors;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to regulate the sale of low alcohol beverages to adults through medical stores only?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a)to(d): The sale of alcoholic beverages including low alcoholic beverages is monitored by the Excise Department of respective State/ UT Governments.